

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 03.06.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Naresh Salecha, Member (Technical)

### For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1005 of 2021	Ranjeet Kumar Burnwal Vs. Committee of Creditors, Through Mr. Supriyo Kumar Chaudhuri & Ors.	Iswar Mohapatra	Swati Dalmia-R2
2.	Comp. App. (AT) (Ins) No. 68 of 2022	Ruchi Soya Industries Ltd. Vs. Joint Commissioner of Labour and Class Cess Assessment Officer, Zone-II, Eluru & Anr.  <b>With</b>	Simranjeet Singh	T. Kanaka Raju-R2
3.	Comp. App. (AT) (Ins) No. 69 of 2022	Ruchi Soya Industries Ltd. Vs. Principal Commissioner of Customs & Anr.  <b>With</b>	Simranjeet Singh	Satish Kumar-R2
4.	Comp. App. (AT) (Ins) No. 70 of 2022	Ruchi Soya Industries Ltd. Vs. The Collector, Alibaug & Ors.  <b>With</b>	Simranjeet Singh	
5.	Comp. App. (AT) (Ins) No. 71 of 2022	Ruchi Soya Industries Ltd. Vs. Commissioner, Central Goods and Service Tax & Central Excise, Kutch (Gandhidham)	Simranjeet Singh	Vijay Joshi

### For Orders

6.	I.A. No. 1766 of 2022 in Comp. App. (AT) (Ins) No. 541 of 2022	Rajeev Sharma Vs. Deepak Gupta & Anr.	Mahesh Agarwal	Sumesh Dhawan
7.	I.A. No. 1768 of 2022 in Comp. App. (AT) (Ins) No. 628 of 2022	Ram Ratan Modi Resolution Professional of Duncans Industries Ltd. Vs. Merico Agro Industries Pvt. Ltd. & Ors.	Amit Kasera	Ushanath Banerjee Abhijeet Banerjee Chitresh Saroigi Soumya Dutta-R1

**For Admission (Fresh Cases)**

<b>8.</b>	Comp. App. (AT) (Ins) No. 548 of 2022 & I.A. No. 1628 of 2022	Kanoria Sugar and General Manufacturing Company Ltd. Through Its Authorised Representative Rakesh Saxena Vs. Punjab National Bank	Ankit Rajgarhia	Anmol Chandan-R1
<b>9.</b>	Comp. App. (AT) (Ins) No. 645 of 2022	Daiichi Sankyo Ltd. Vs. Religare Comtrade Ltd. & Ors.	Kunal Chatterji	Sandeep D. Das
<b>10.</b>	Comp. App. (AT) (Ins) No. 646 of 2022	RCI Industries & Technologies Ltd. Vs. Union Bank of India	Mohit Choudhary	
<b>11.</b>	Comp. App. (AT) (Ins) No. 647 of 2022	Alpha Toyo Ltd. (Shareholder Of Nikko Auto Ltd.) Vs. Neo Industries & Anr.	Rajiv Singh	
<b>12.</b>	Comp. App. (AT) (Ins) No. 648 of 2022	Apurva Prasad Erstwhile Director of Corporate Debtor, Anindya Infratech Pvt. Ltd. Vs. Sanghvi Movers Ltd. The Operational Creditor & Anr.	Anup Kumar	
<b>13.</b>	Comp. App. (AT) (Ins) No. 649 of 2022	Avinash Vasant Sisode Vs. Small Industries Development Bank of India	Mandeep S. Vinaik	
<b>14.</b>	Comp. App. (AT) (Ins) No. 650 of 2022	Gaurav Dhawan Vs. EE Ltd. & Anr.	Saurabh Kalia	
<b>15.</b>	Comp. App. (AT) (Ins) No. 651 of 2022	Straight Edge Contracts Pvt. Ltd. Through Resolution Professional Ankit Kishore Sinha Vs. Rakesh Kumar Gupta Resolution Professional for Three c Universal Developers Pvt. Ltd. & Ors.	Sahil Monga	Abhishek Anand
<b>16.</b>	Comp. App. (AT) (Ins) No. 653 of 2022	Noble Marine Metals Co WLL Vs. Kotak Mahindra Bank Ltd. & Ors.	Avinash Bhati	

17.	Comp. App. (AT) (Ins) No. 654 of 2022	Capri Global Capital Ltd. Vs. Value Infracon Buyers Association Anr.	Kunal Godhwani	
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**For Admission (After Notice)**

18.	Comp. App. (AT) No. 31 of 2022	R. P. Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.  <b>With</b>	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2-R7
19.	Comp. App. (AT) No. 32 of 2022	R. P. Khosla Vs. Vikram Bakshi  <b>With</b>	Deepak Khosla	Rishi Sood-R1 Anand M Mishra-R2-R7
20.	Comp. App. (AT) No. 33 of 2022	Vineet Khosla Vs. Ascot Hotels & Resorts Ltd. & Ors.  <b>With</b>	Deepak Khosla	Rishi Sood-R1 Rohit Sharma-R2 Anand M Mishra-R2-R7
21.	Contempt Case (AT) No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016	Sonia Khosla Vs. Vikram Bakshi & Ors.  <b>With</b>	Deepak Khosla	Anand Mishra-R1 to R5
22.	Contempt Case (AT) No. 12 of 2019 in Comp. App (AT) No. 220 of 2017	R.P. Khosla Vs. Rishi Sood (Adv) & Ors.  <b>With</b>	Deepak Khosla	Anand Mishra-R2 to R6
23.	Contempt Case (AT) No. 08 of 2021 in Comp. App. (AT) No. 36 of 2016	Montreaux Resorts (P) Ltd. Vs. Vikram Bakshi & Ors.	Deepak Khosla	Anand Mishra-R2 to R6

**For Hearing**

24.	Comp. App. (AT) (Ins) No. 406 of 2022 & I.A. No. 1509 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar
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By order of Hon'ble Chairperson  
-sd/-  
Registrar